

- (d) Former Members of the Union Parliament (Rajya Sabha and Lok Sabha) and State Legislatures (Assemblies and Councils)

2. In all other cases where Regional Passport Officers/Passport Officers are otherwise satisfied with genuineness of applicant, a Passport may be issued where police and CID do not send their reports in 4 weeks after despatching personal particulars forms to them.

3. Children below the age of 15 years may be issued Passport without police verification.

4. Persons holding normal Passports may be issued fresh Passports after 10 years of its validity without prior police/CID verification.

5. Furthermore, in order to ensure expeditious clearance monitoring of Passports issued and pending is done through weekly progress reports in respect of each Passport Office.

6. With effect from 16th August, 1990, fresh Passports are being issued for a period of ten years at a stretch so that a Passport holder need not visit a Passport Office for renewal after first five years as was the case before August, 1990.

Steps taken to increase productivity Passport Offices.

- (i) To increase the productivity of Passport Officers steps are being taken to computerized the Passport Offices.
- (ii) Within budgetary allocation Passport Offices have been allowed to hire casual workers and also to give overtime allowance to eligible staff to increase output.

[*Translation*]

Water Reservoir Scheme in Bihar

2296. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of

WATER RESOURCES be pleased to state:

(a) whether the Government of Bihar has forwarded any proposal to the Union Government for the construction of a water reservoir to provide water to the Sone Irrigation Project in full capacity; and

(b) if so the details thereof and the time by which it is likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) Presumably, the project referred to is Kadwan Reservoir Project of Bihar. The State Government had submitted a proposal for construction of Kadwan Reservoir on the Sone River to the Central Water Commission in August, 1987 for its techno-economic appraisal. The report was examined and returned to the State Government in January, 1988 for modification. Even in the modified report received in June, 1990. Central Water Commission found many basic deficiencies. For example, in this multipurpose project, details for only dam was given leaving out details of irrigation and hydro power components, concurrence of basin States for submerging their areas was not obtained, environmental and forest aspects were not dealt with and hydrology of the project was not finalised. The project, therefore, had to be returned to the State Government in July, 1990.

While the project proposes to stabilise irrigation in the existing Sone command and also to generate hydro-power, only on finalisation of hydrology of the project, benefits and details can be quantified. The State Government is required to submit a modified Project Report in compliance to the observations of the Central Water Commission.

Central Assistance for Control of Floods in Bihar

2297. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of